DRINKING WATIR SUPPLY SCHEMES IN GUJARAT

1500. SHRI I. K. KALNIA: Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be

## pleased suite:

83

- (a) the amount sought by the different Slates during the year 1971-72 and 1972-73 for drinking water sehemes;
- (b) the funds allotted to the States, and out of which how much is allotted as loan and giant;
- (c) whether the State Government of Gujarat have asked for special assistance and if so, the details thereof and lli action taken/proposed to be taken in the matter by the Central Government; and
- (d) the number of villages and cities in rural and urban areas of the State of Gujarat and in Saurashtra region which have no source of drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA): (a) to (d) Requisite information is being col-lei ud and will be laid on the Table of the Sabba.

## CONSTRUCTION OF COASTAL HIGHWAYS

1510. SHRI I. K. KALANIA: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to slate:

(a) the state-wise length of the coastal highways and constructed coastal I ighways during the Fourth Plan period:

- (b) the details of allocation made for coastal high-ways to the different States, its utilisation and progress of constructing roads in Kilometres achieved dining the Fourth Plan period in all the States;
- (c) whether Government have any allocated funds for constructing coastal highways;
- (d) il so, whether Government propose to distribute il amongst the States; and
- (e) what actions Government propose to lake lo expedite the construction of coastal highways to improve transport system and for the purpose of defence in I he whole country?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) to (e) The Govern- • ment of India are primarily responsible foi roads declared as National Highways. All roads other than National Highwa; s in the States, including coastal highw; ys, are essentialh the responsibility of the State Governments concerned. The Government of India have no specific funds for coastal highways as smb. However, in order to assist tlir State Governments concerned in the development of certain specific State roads in the eoasial areas, the Government of India have been sanctioning li lancial assistance in selected cases in the Fourth Plan against the provision for Roads of Inter-State or Economic Importance by way of 100% loan. The following loins were approved lor the execution of road works on coastal routes in Tamil Nadu and Guja-rai in the Fourth live Year Plan.

East Coast Road in Tamil Nadu

Name of Scheme				Length Km. or no. of bridges		Cost (Rs. lakhs)
l. Mahabalipuram-Markanam road	<u> </u>		,	<del>.</del>	40	14.00
2. Major bridges on Mahabalipuram	-Mark	anam	road		3 bridges	65.00
B. Bridges on East Coast Road.						•
(a) Muttupet-Mimisal				97.50	19 bridges	
(b) Mimisal-Tonda				37.63	8 bridges	
(c) Tonda-Tiruppalagudi				34.28	10 bridges	132.00
(d) Tiruppalagudi-Devipattanam				12.50	1 bridge	<del></del>
Total			,		0 0	261.00